क्षेत्रों में विभिन्न स्तरों पर नसबन्दी आपरेशन की चिकित्सा सुविधाएं पहले ही उपलब्ध हैं तथा उनका और भी विस्तार किया जा रहा है।

(ख) नसबन्दी को लोकप्रिय करने के लिए निम्नलिखित कदम उठाये जा रहे हैं :

1. नसबन्दी के बारे में अफवाहों और शिकायतों की ओर तुरन्त ध्यान देना।

2. आपरेशन के बाद प्रभावकारी चिकित्सा सुविधाएं प्रदान करना।

3. आवश्यक मामलों में फिर से नस जोड़ने की सुविधाएं प्रदान करना।

अनुसूचित जातियों/अनुसूचित आदिम जातियों के लिए आरक्षित कोटे में से क्वार्टरों के आवंटन के लिए आवेदन पत्र

*321. **श्री मोलहू प्रसाद** : क्या **स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 6 नवम्बर, 1969 के उनके मंत्रालय के कार्यालय ज्ञापन संख्या 12935 (5)/69—पोल (2) के अनुसार अनुसूचित जातियों और अनुसूचित आदिम जातियों के लिए आरक्षित कोटे में से क्वार्टरों के आबंटन हेतु विभिन्न मंत्रालयों से आवेदन पत्र मांगे गये है ;

(ख) यदि हां, तो प्रत्येक मंत्रालय से अब तक कुल कितने आवेदन पत्र प्राप्त हुए हैं और अभ्यर्थियों के नाम, पदनाम और पते क्या हैं ; और

(ग) ऐसे कितने व्यक्तियों को सरकारी क्वार्टर दिये गये हैं और शेष अभ्यर्थियों को कब तक सरकारी क्वार्टर दे दिए जायेंगे ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री (श्री के० के० शाह) : (क) जी, हां।

(ख) आवेदनों के प्राप्त होने की अन्तिम तारीख 31 जनवरी, 1970 थी और तब तक टाइप I और II के वास के आवंटन के लिए 4,003 आवेदन प्राप्त हुए थे। विभिन्न मंत्रालयों—विभागों से प्राप्त आवेदनों को व्यक्तियों की प्राथमिकता की तारीख के क्रम से रखा जाता है ना कि मंत्रालय अनुसार। आवेदकों के नाम, पदनाम तथा पतों की सूचना एकत्र करने में लगने वाला समय और श्रम प्राप्त होने वाले परिणाम के अनुरूप नहीं होगा।

(ग) अभी तक केवल ऐसे 20 कर्मचारियों को वास आवंटित किया गया है। समय की कोई निश्चित सीमा नहीं बताई जा सकती, क्योंकि यह रिक्तियों और नए निर्माण पर निर्भर है।

Submission of Housing Schemes by States

*322. SHRI SHRI CHAND GOYAL :
SHRI RAM KRISHAN GUPTA :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government have asked the State Governments to submit Housing Scheme before February 15, 1970 ; if so, the names of the States which have submitted the schemes so far and the details thereof ;

(b) the criterion fixed for the allotment of houses to the people belonging to low income group ; and

(c) the details of the scheme regarding the revolving fund ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS,

HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) In pursuance of the recommendation of the Conference of the Ministers of Housing and Urban Development, held at New Delhi, in January, 1970, the State Governments were requested to forward by the 15th February, 1970, details of project which may be financed through the Revolving Fund for housing and urban development. The projects should be capable of early returns and should be based on composite lay-outs, with adequately proportioned residential, commercial and industrial components, preference being given to residential requirements. The Governments of Andhra Pradesh, Gujarat, Madhya Pradesh, Maharashtra, Mysore, Rajasthan, Tamil Nadu, Uttar Pradesh, West Bengal and Himachal Pradesh have sent a number of proposals. Some of these relate exclusively to programmes of land acquisition, development and disposal, while others include the construction of commercial centres and housing for sale.

(b) It is for the State Governments to decide the criteria for the allotment of houses to people belonging to the low income group, when their projects under the Revolving Fund are completed and the houses are ready for allotment.

(c) It is proposed to set up a Revolving Fund for housing and urban development to be operated through a new Corporation to be established for the purpose. A provision of Rs 2 crores has been included in the Budget Estimate of the Department of Works, Housing and Urban Development, for the year 1970-71 towards the initial paid-up capital of this Corporation. It is anticipated that a sum of upto Rs. 200 crores can be made available to the Corporation for being utilised on approved schemes of housing, land acquisition and urban development undertaken in the States and Union Territories in a manner that will facilitate a rapid turn over of funds. Details of the schemes to be taken up and the terms and conditions on which funds will be allocated are being worked out. Efforts will also be made to see to what extent the revolving fund can be used for the rural areas.

Introducing Automation by L.I.C. in its Calcutta Office

*323. SHRI V. NARASIMHA RAO : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Life Insurance Corporation has abandoned the idea of introducing automation in its Calcutta Office ;

(b) if so, the reasons for the same ; and

(c) in view of the success of automamation in Bombay office, whether Government will try to convince the Calcutta staff about the benefits of the same ?

THE MINISTER OF SUPPLY AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR): (a) and (b). The Corporation has postponed the introduction of automation in its Calcutta Office.

(c) This is a matter best left to L.I.C. and its employees.

Proportion of Hospital Beds to Population

*324. SHRI SHIVA CHANDRA JHA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that there has been no change in the proportion of hospital beds to population since the First Plan period ;

(b) if so, the reasons therefor ;

(c) if not, the present hospital patient-bed proportion on population basis viz; that in the U.S.A., U.S.S.R., U.K., Japan, and Ceylon ; and

(d) the amount to be allotted to the hospital development in the Fourth Plan period and the expected increase in the hospital bed on population basis by the end of the Fourth Plan period ?